

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.802  
TO BE ANSWERED ON 21-7-2016

**Funds under Swachh Bharat Mission**

**†802. SHRI BHARAT SINGH:**  
**SHRI JAGDAMBIKA PAL:**  
**SHRIMATI KAMLA DEVI PAATLE:**  
**SHRI K. C. VENUGOPAL:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the funds released and utilized under Swachh Bharat Mission (SBM) and Nirmal Bharat Abhiyan separately during each of the last three years and the current year, head-wise indicating the funds released/utilized for construction of toilets, separately including Uttar Pradesh, State/UT-wise;
- (b) the details of the progress made to achieve the targets set under the Millennium Development Goals (MDGs) in the field of sanitation in the country including Chhattisgarh, State/UT-wise;
- (c) the details of the States which have not achieved the targets set there indicating the state-wise reasons therefor;
- (d) the action taken by the Government to achieve the above targets under MDGs; and
- (e) whether the cleaning of water bodies including backwaters will also be taken under (SBM) and if so, the details thereof and the steps proposed to be taken thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) Under Swachh Bharat Mission (Gramin), head-wise funds are not released. However, State/UT-wise, Central share released and utilised during last 3 years and current year under Nirmal Bharat Abhiyan (NBA) /Swachh Bharat Mission (Gramin) is at Annexure-1.

(b) and (c) Target 7c, set under Millennium Development Goals (MDG) 7, seeks to halve, by 2015, the proportion of people without sustainable access to safe drinking water and basic sanitation (based on 1990 data). This implies that at least 54.7% of the rural households should have access to sanitation by 2015 to meet MDG target. As against this, as per the information provided by the States on the Online Monitoring System of the Ministry, the Sanitation coverage has reached 48.95 % as on 31<sup>st</sup> December, 2015. No MDG targets have been set for the States. However, the achievement of coverage of households with latrines as per Online Monitoring System upto 31.12.2015 is at Annexure-2.

(d) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2<sup>nd</sup> October 2019. Under this programme, the following steps have been taken under SBM(G) across the country:-

- The focus of the scheme now is on behavior change and usage of toilets. Community based collective behaviour change is mentioned as preferred approach, although the States are free to choose their approach.
- Provision of incentives for the construction of Individual household latrine (IHHL) has been raised to Rs.12000 for all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).
- The partial funding of incentive from MGNREGS has been stopped. The entire assistance is now being provided under one programme.
- Flexibility has been provided to States in the implementation of the programme.

(e) Solid and Liquid Waste Management (SLWM) is important component of SBM(G). Under this component Liquid Waste Management including cleaning of water bodies can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.802 due for reply on 21-7-2016**

State/UT-wise, Central share released and utilised during last 3 years and current year under NBA and SBM(G) (Rs. in Crore)								
State/UT	2013-14		2014-15		2015-16		2016-17(Upto 19.07.2016)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ILANDS	0.00	0.00	0.00	0.00	3.40	0.00	0.00	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	67.73	97.46
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	9.69	1.08
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	0.00	17.27
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	19.79
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	99.48	27.60
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	20.94
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	280.49	72.03
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	3.05
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	0.00	11.23
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	2.30	1.54
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	103.59	39.87
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	126.72	50.28
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	0.00	1.18
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	342.24	155.03
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	264.47	45.28
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	1.83
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	41.22	3.81
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	0.00	1.69
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	0.00	1.76
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	458.57	127.90
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	0.00
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	24.83	8.28
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	129.63
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	4.81	0.00
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	268.51	6.44
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	0.00	60.12
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	0.00	1.92
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	178.67	93.01
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	85.29	18.87
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	328.76	90.62
	<b>2190.28</b>	<b>2113.26</b>	<b>2730.30</b>	<b>3094.53</b>	<b>6362.96</b>	<b>9370.47</b>	<b>3542.58</b>	<b>1109.65</b>

**Statement referred in part (b) and (c) of the reply to Lok Sabha Un-starred Question No.802 due for reply on 21-7-2016**

**State/UT-wise percentage of Rural Households with toilets**

<b>S.N.</b>	<b>State/UT</b>	<b>%of Households with toilets as on 31.12.2015</b>
1	A & N ILANDS	53.77
2	ANDHRA PRADESH	41.47
3	ARUNACHAL PRADESH	60.91
4	ASSAM	52.15
5	BIHAR	23.54
6	CHHATTISGARH	45.28
7	GOA	69.99
8	GUJARAT	64.77
9	HARYANA	85.23
10	HIMACHAL PRADESH	94.33
11	JAMMU & KASHMIR	31.28
12	JHARKHAND	34.68
13	KARNATAKA	54.51
14	KERALA	96.30
15	MADHYA PRADESH	40.54
16	MAHARASHTRA	59.81
17	MANIPUR	73.51
18	MEGHALAYA	75.29
19	MIZORAM	79.05
20	NAGALAND	63.57
21	ODISHA	20.25
22	PUDUCHERRY	50.01
23	PUNJAB	76.70
24	RAJASTHAN	49.13
25	SIKKIM	99.33
26	TAMIL NADU	57.01
27	TELANGANA	35.55
28	TRIPURA	69.57
29	UTTAR PRADESH	41.40
30	UTTARAKHAND	79.01
31	WEST BENGAL	72.12
		<b>48.95</b>